हमें संस्कृत सूना रहे है।

[श्री महम्मद यनस सलीम] है। ऐसी भाषा में पढिये कि जो हमें समझ में आये। ऐसा मालम हो रहा है कि आप

SHRI NRIPATI RANJAN CHOU-DHURY(Assam). Sir, in view the important role that the ONGC is playing in the field of economic development of the country, this reorganisation is very important and I think we should be given a chance for discussing the statement. So I am giving a notice for that and I think you will consider it.

प्रो० रामलाल परीख (गजरात) : श्रीमन, मझे भी यही कहना था कि यह बहत महत्वपूर्ण सवाल है और ओ ० एन ० जी ० सी ० के कार्य के बारे में, खासकर गजरात में बड़ा भारी ग्रसन्तोप है ग्रौर कम से कम इसके रोज-व-रोज के काम के बारे में, रैक्रटमेंट पालिसी के बारे में, इसका जो जनता से व्यवहार है, इस पर भारी ग्रसन्तोष ग्रौर विरोध है। इसलिए इसके लिए सदन में समय नियक्त किया जाए।

मैं इसके लिए श्रापसे निदन करूंगा कि ग्राप इसके लिए जितना उपयुक्त समझें, इस पर विचार करने के लिए समय निर्धारित करें। खास कर गुजरात की जनता की मांग है कि स्रो० एन० जी ० सी० में बहत भारी परिवर्तन करना चाहिए । इस रिपोर्ट से कोई पता नहीं लगता है कि इसमें कोई परिवर्तन हम्रा है।

## MOTION FOR ELECTION TO THE COFFEE BOARD

THE MINISTER OF STATE INTHE MINISTRY OF COMMERCE. CIVIL SUPPLIES AND CO-OPER-ATION (SHRI KRISHNA KUMAR GOYAL): Sir, I beg to move the following Motion: --

"That in pursuance of clause (b) of sub-section (2) of section 4 of the Coffee Act, 1942 (7 of 1942), this House do proceed to elect, in such manner as the Chairman may direct one member from among the mombers of the House to be a member of the Coffee Board."

Broadcast of Plau 128

The question was put and the motion was adopted.

## MESSAGE FROM THE LOK SABHA

The Banking Service Commission (Repeal) Bill, 1977.

SECRETARY GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha:--

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Banking Service Commission (Repeal) Bill 1977, as passed by Lok Sabha at its sitting held on the 5th December 1977."

Sir, I lay a copy of the Bill on the Table.

## REFERENCE TO ALLEGED SCUTTL-ING OF THE BROADCAST OF THE PLAY "TUMHARA GAM HAMARA GAM"

SHRI JAGJIT SINGH ANAND (Punjab): Mr. Deputy Chairman, Sir, I am highly thankful to you for allowing me to mention a matter of urgent public importance, namely, the scuttling of the broadcast of the "TUMARA GAM HAMARA GAM" by the noted playwright Shri Reoti Saran Sharma. Sir, Shri R. S. Sharma is a very noted playwright, radio plays and this very play was